

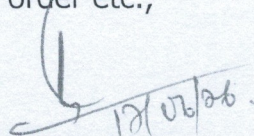
**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 17<sup>th</sup> June, 2026

No. HCMEST-12011/1/2026-ESTT-II SECTION-HCM/ 14216 : Hon'ble the Chief Justice is pleased to designate Registrar (Translation Wing), High Court of Manipur as the competent officer for endorsing the certificate of practice in connection with Manipur Judicial Service Grade – III Direct Recruitment Examination as mandated under Rule No. 7 of the Manipur Judicial Service Rules, 2005, as amended from time to time.

By order etc.,

  
**(OJESH MUTUM)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Secretary (Judl.), Government of Manipur.
7. All the Registrars, High Court of Manipur.
8. All the Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, All Manipur Bar Association.
12. The President, District Bar Association Bishnupur/Chandel/Churachandpur/Kakching/Senapati/Tamenglong/Thoubal/Ukhrul.
13. All the Joint Registrar, High Court of Manipur.
14. All the Deputy Registrar/ Court Managers, High Court of Manipur.
15. All the Assistant Registrars/ System Analyst (**He is requested to upload the same in the Official Website of this Registry**), High Court of Manipur.
16. The Superintendent, Establishment – II.
17. The Concerned file.